

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 467**

TO BE ANSWERED ON THE 6TH FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)

MISSING CHILDREN

†467. SHRI MALOOK NAGAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the initiatives taken by the Government to trace the missing children in the country;

(b) the number of missing and recovered children during the period 2018-2023, State-wise;

(c) whether the Government is investing in innovative technologies like face detection technology to trace the missing children; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes as reported to it by the States/UTs and publishes the same in its publication "Crime in India". The latest published report pertains to the year 2022. The State/UT-wise details of number of children (below 18 years) unrecovered/untraced/missing from previous years, missing during the year, total missing, total recovered/traced during the year and unrecovered/untraced at the end of the year (including previous years untraced/missing), during the years 2018-2022, are at Annexure-

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

Further, Ministry of Women and Child Development has issued the 'Standard Operating Procedure (SOP) for cases of missing children' to assist Police, Child Welfare Committees and Juvenile Justice Board in dealing with the cases of missing and found or recovered children. The objective of the SOP is to put in place guidelines while dealing with cases of missing children and to work in coordination with the concerned stakeholders and respond with urgency to issues of missing child.

Government uses all means available, including modern technology to trace missing children. Ministry of Women and Child Development has also initiated the "Track Child Portal", which enables tracking of the missing and found children. Under this, logins have been provided to the Police Stations, Juvenile Justice Boards and Child Care Institutions whereby they are required to update the information, on the portal, about missing and found children regularly.

One Component of Track Child Portal is 'Khoya-Paya', where any citizen can report missing children as well as sightings of their whereabouts without losing much time.

For providing outreach services to missing children and needy children, the Ministry of Women and Child Development operates Child Helpline No. 1098, which is operational 24/7. Apart from this, Railway Childlines at major railway platforms are also being operated to provide assistance to any needy child.

The Ministry of Women & Child Development is implementing a centrally sponsored scheme namely Mission Vatsalya Scheme (erstwhile Child Protection Services (CPS) Scheme) under which support is provided to States and UT Governments for delivering services for children in need and in difficult circumstances. The Child Care Institutions (CCIs) established under the scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care and counseling.

Further, Ministry of Home Affairs (MHA) has been supplementing the efforts of the State Governments and UTs by undertaking various

initiatives and measures in this regard. MHA has provided financial assistance to all States and UTs for strengthening the existing Anti Human Trafficking Units (AHTUs) and for establishing new AHTUs covering all districts of the States and UTs. MHA also provides financial assistance to States and UTs for holding “Judicial Colloquiums” and “State level conferences” on periodic basis for sensitizing judicial and police officials and to make available to them updated information on latest provisions of law relating to human trafficking.

In addition, MHA has issued advisories from time to time with a view to help the States/UTs to deal with crimes against children, which are available at www.mha.gov.in

State/UT-wise Missing and Traced Children(Below 18 Yrs) during 2018-2019

	State/UT	2018					2019				
		Unrecovered/ Untraced Missing Children from Previous years	Children Missing in 2018	Total Children Missing	Total Children Recovered /Traced in 2018	Unrecovered/ Untraced Children (including previous years untraced Children)	Unrecovered/ Untraced Missing Children from Previous years	Children Missing in 2019	Total Children Missing	Total Children Recovered/ Traced in 2019	Unrecovered/ Untraced Children (including previous years untraced Children)
1	Andhra Pradesh	714	2436	3150	2610	540	540	2746	3286	2737	549
2	Arunachal Pradesh	26	8	34	32	2	2	44	46	41	5
3	Assam	481	1639	2120	1461	659	657	1410	2067	1389	678
4	Bihar	5122	6950	12072	6967	5105	5105	7299	12404	5208	7196
5	Chhattisgarh	1163	3074	4237	2920	1317	1317	3143	4460	2872	1588
6	Goa	31	16	47	16	31	31	31	62	25	37
7	Gujarat	519	1898	2417	1873	544	544	1439	1983	1354	629
8	Haryana	1597	2142	3739	2576	1163	1163	2815	3978	2610	1368
9	Himachal Pradesh	97	384	481	340	141	141	393	534	429	105
10	Jharkhand	634	359	993	377	616	616	356	972	517	455
11	Karnataka	1241	1623	2864	2314	550	550	835	1385	832	553
12	Kerala	162	1991	2153	2002	151	152	2183	2335	2195	140
13	Madhya Pradesh	5282	10038	15320	9284	6036	6036	11022	17058	11256	5802
14	Maharashtra	5217	1711	6928	3214	3714	3714	4562	8276	4322	3954
15	Manipur	22	85	107	82	25	25	112	137	109	28
16	Meghalaya	45	118	163	119	44	44	104	148	116	32
17	Mizoram	0	3	3	3	0	0	0	0	0	0
18	Nagaland	2	95	97	81	16	16	37	53	44	9
19	Odisha	1165	2326	3491	1139	2352	2352	3151	5503	1490	4013
20	Punjab	1852	735	2587	638	1949	1949	894	2843	792	2051
21	Rajasthan	950	2571	3521	2479	1042	1042	3655	4697	3626	1071
22	Sikkim	3	54	57	52	5	5	38	43	38	5
23	Tamil Nadu	1062	4271	5333	4038	1295	1295	4519	5814	4263	1551
24	Telangana	1320	3090	4410	3152	1258	1258	3308	4566	3911	655
25	Tripura	16	182	198	188	10	10	169	179	149	30
26	Uttar Pradesh	2398	3306	5704	2799	2905	2905	3184	6089	3872	2217
27	Uttarakhand	305	633	938	374	564	564	539	1103	440	663
28	West Bengal#	7822	8205	16027	10205	5822	5822	8952	14774	8526	6248
	Total State(s)	39248	59943	99191	61335	37856	37855	66940	104795	63163	41632
29	A&N Islands	8	48	56	44	12	12	43	55	43	12
30	Chandigarh	306	234	540	214	326	326	202	528	172	356
31	D&N H & D & Diu+	9	25	34	17	17	17	20	37	16	21
32	Delhi	8445	6541	14986	9102	5884	5884	6355	12239	5880	6359
33	Jammu & Kashmir*	506	294	800	416	384	384	277	661	260	401
34	Ladakh										
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	49	49	48	1	1	48	49	40	9
	Total UT(s)	9274	7191	16465	9841	6624	6624	6945	13569	6411	7158
	Total All India	48522	67134	115656	71176	44480	44479	73885	118364	69574	48790

Source: Crime in India / Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 / '*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018

State/UT-wise Missing and Traced Children(Below 18 Yrs) during 2020-2021

	State/UT	2020					2021				
		Unrecovered/ Untraced Missing Children from Previous years	Children Missing in 2020	Total Children Missing	Total Children Recovered /Traced in 2020	Unrecovered/ Untraced Children (including previous years untraced Children)	Unrecovered/ Untraced Missing Children from Previous years	Children Missing in 2021	Total Children Missing	Total Children Recovered/ Traced in 2021	Unrecovered/ Untraced Children (including previous years untraced Children)
1	Andhra Pradesh	549	2745	3294	2658	636	636	3720	4356	3589	767
2	Arunachal Pradesh	5	13	18	13	5	2	44	46	20	26
3	Assam	685	877	1562	1232	330	330	1161	1491	1116	375
4	Bihar	7196	4868	12064	4773	7291	7291	4578	11869	5269	6600
5	Chhattisgarh	1588	2459	4047	2530	1517	1517	3278	4795	3019	1776
6	Goa	37	15	52	22	30	30	13	43	14	29
7	Gujarat	629	1204	1833	1208	625	625	1395	2020	1490	530
8	Haryana	1368	1904	3272	2047	1225	1368	2343	3711	2137	1574
9	Himachal Pradesh	105	288	393	293	100	100	444	544	456	88
10	Jharkhand	455	340	795	481	314	312	400	712	371	341
11	Karnataka	553	1085	1638	1056	582	582	1575	2157	1550	607
12	Kerala	140	1505	1645	1517	128	147	1609	1756	1638	118
13	Madhya Pradesh	5802	8751	14553	9944	4609	4614	11607	16221	12486	3735
14	Maharashtra	3954	3356	7310	4804	2506	2506	4129	6635	4311	2324
15	Manipur	28	51	79	57	22	22	63	85	50	35
16	Meghalaya	32	44	76	58	18	18	66	84	71	13
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	9	21	30	27	3	3	26	29	25	4
19	Odisha	4013	2899	6912	3641	3271	3271	4133	7404	4596	2808
20	Punjab	2051	655	2706	537	2169	2169	1045	3214	720	2494
21	Rajasthan	1071	3179	4250	3015	1235	1222	4936	6158	4940	1218
22	Sikkim	5	11	16	13	3	3	8	11	8	3
23	Tamil Nadu	1551	4591	6142	4373	1769	1769	6399	8168	6301	1867
24	Telangana	655	3100	3755	2978	777	777	3956	4733	4079	654
25	Tripura	30	127	157	121	36	36	153	189	161	28
26	Uttar Pradesh	2217	2380	4597	2831	1766	1772	3522	5294	2764	2530
27	Uttarakhand	663	399	1062	701	361	361	626	987	679	308
28	West Bengal#	6423	7648	14071	7937	6134	6134	9996	16130	9045	7085
	Total State(s)	41814	54515	96329	58867	37462	37617	71225	108842	70905	37937
29	A&N Islands	12	21	33	24	9	9	25	34	27	7
30	Chandigarh	356	153	509	153	356	356	180	536	181	355
31	D&N H &D &Diu	21	3	24	10	14	14	19	33	22	11
32	Delhi	6359	4299	10658	5292	5366	5366	5772	11138	5408	5730
33	Jammu &kashmir	397	230	627	183	444	444	279	723	240	483
34	Ladakh	4	1	5	1	4	4	0	4	3	1
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	9	40	49	43	6	6	35	41	41	0
	Total UT(s)	7158	4747	11905	5706	6199	6199	6310	12509	5922	6587
	Total All India	48972	59262	108234	64573	43661	43816	77535	121351	76827	44524

State/UT-wise Missing and Traced Children (Below 18 Yrs) for year 2022

SL	State/UT	2022				
		Unrecovered/ Untraced Missing Children from Previous years	Children Missing in 2022	Total Children Missing	Total Children Recovered/Traced in 2022	Unrecovered/ Untraced Children (including previous years untraced Children)
1	Andhra Pradesh	767	4046	4813	4192	621
2	Arunachal Pradesh	26	14	40	33	7
3	Assam	375	1198	1573	1073	500
4	Bihar	6600	6000	12600	5819	6781
5	Chhattisgarh	1776	3434	5210	3374	1836
6	Goa	29	26	55	23	32
7	Gujarat	530	1857	2387	1775	612
8	Haryana	1574	2640	4214	2410	1804
9	Himachal Pradesh	88	371	459	379	80
10	Jharkhand	341	407	748	335	413
11	Karnataka	607	1110	1717	1173	544
12	Kerala	118	1800	1918	1799	119
13	Madhya Pradesh	3735	11352	15087	11161	3926
14	Maharashtra	2324	3069	5393	2801	2592
15	Manipur	35	60	95	54	41
16	Meghalaya	13	25	38	28	10
17	Mizoram	0	1	1	1	0
18	Nagaland	4	41	45	39	6
19	Odisha	2808	4757	7565	2728	4837
20	Punjab	2494	1113	3607	1436	2171
21	Rajasthan	1218	6194	7412	6232	1180
22	Sikkim	3	16	19	16	3
23	Tamil Nadu	1867	7009	8876	6444	2432
24	Telangana	654	3443	4097	3588	509
25	Tripura	28	126	154	124	30
26	Uttar Pradesh	2530	3394	5924	3750	2174
27	Uttarakhand	308	650	958	774	184
28	West Bengal	7085	12455	19540	12546	6994
	Total State(s)	37937	76608	114545	74107	40438
29	A&N Islands	7	37	44	33	11
30	Chandigarh	355	168	523	161	362
31	D&N H and Daman & Diu	11	11	22	9	13
32	Delhi	5730	6150	11880	5840	6040
33	Jammu & Kashmir	483	338	821	376	445
34	Ladakh	1	0	1	0	1
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	38	38	35	3
	Total UT(s)	6587	6742	13329	6454	6875
	Total All India	44524	83350	127874	80561	47313

Source: Crime in India

Clarifications are Pending from Nagaland